

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
STARRED QUESTION NO.# 106
TO BE ANSWERED ON 30.07.2025

DHARTI AABA JANJATIYA GRAM UTKARSH ABHIYAN (DAJGUA)

106#. SMT. RAMILABEN BECHARBHAI BARA:

Will the Minister of Tribal Affairs be pleased to state:

- a. the estimated number of tribals getting benefitted from the Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA) programme across various States and Union Territories;
- b. whether any mechanism has been put in place for monitoring and evaluating the impact of DAJGUA on social infrastructure, health, education, and livelihood in tribal areas; and
- c. if so, the details thereof?

ANSWER

MINISTER OF TRIBAL AFFAIRS
(SHRI JUAL ORAM)

(a) to (c): A statement is laid on the Table of the House.

Statement referred to in reply to Part (a) to (c) of Rajya Sabha Starred Question No. #106 for answer on 30.07.2025 regarding “ Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA) ”

(a): Dharti Aaba Janjatiya Gram Utkarsh Abhiyan aims to benefit nearly 5 crore tribal people by addressing infrastructural gaps and improving access to healthcare, education , Anganwadi facilities and livelihood opportunities. The initiative targets 63,843 tribal villages across 2,911 blocks in 549 districts spanning 26 States and 4 Union Territories. The program is set to be implemented within a defined time frame from its inception on 2nd October, 2024 till 31st March, 2029. The Abhiyan comprises of 25 interventions implemented by 17 line Ministries.

(b) & (c): Yes, a robust mechanism has been envisaged for integrated real time monitoring and evaluating through PM Gati Shakti and Key Performance Indicators (KPIs on health, education, livelihood, infrastructure sectors) for each intervention with timeline-based targets. The Ministry has established a PMU at the national level. This unit works in close coordination with partner ministries to assess the progress of their respective interventions under the Abhiyan. It also engages with States to monitor both the physical and financial progress of implementation at the State level. Regular review meetings with the respective State Governments are also conducted to oversee the progress of sanctioned projects. In addition, continuous interaction with line ministries is also done to ensure that convergence schemes are progressing in line with the scheduled targets. Periodic monitoring is undertaken through field visits to evaluate the scheme implementation, community feedback and real time collection tools Furthermore, through the initiatives like Dharti Aaba Janbhagidari and Adi KarmaYogi , the Ministry has been actively fostering convergence across ministries, departments and local governance. These efforts are aimed at delivering door step services under DAJGUA and assessing ground progress to ensure effective implementation.
